

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI**

T.C.P. No. 97/(MAH)/2010  
CA. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava  
V/s  
M/s. The Champion India Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241-242, 244 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**Common Order**

TCP No. 32/111/NCLT/MB/MAH/2010  
TCP No. 33/111/NCLT/MB/MAH/2010  
TCP No. 97/397-398/NCLT/MB/MAH/2010  
TCP No. 98/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter for hearing on 16.6.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)